

**MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR**

COLLOQUIUM FOR CHIEF JUDICIAL MAGISTRATES
(Through online and other modes of telecommunications including Videoconferencing)

Date: 10th October, 2020

PROGRAMME

SESSIONS	TIME	TOPICS
I	10.30 am to 10.45 am	Inaugural session & overview of the Colloquium By: Officers of the Academy
II	10.45 am to 12.00 noon	(i) Role of CJM as head of Magistracy in the District (ii) Conduction of meeting of District Monitoring Cell (iii) Compliance of the orders of the superior Courts (Supreme Court & High Court) (iv) Distribution of criminal business (Section 15(2) Cr.P.C.) (v) Procedure when Magistrate cannot pass sentence sufficiently severe (Section 325 Cr.P.C) (vi) Withdrawal of criminal cases (Section 410 Cr.P.C.) By: Shri Dharendra Singh, Faculty (Sr.), MPSJA
TEA BREAK (12.00 noon to 12.15 pm)		
III	12.15 pm to 1.30 pm	(i) Supervision and inspection work of Magistrates (ii) Supervision of Juvenile Justice Board (iii) Role of CJM as OIC of Malkhana & speedy disposal of case property (iv) Making over of cases (Section 192 Cr.P.C.) (v) Procedure in cases which Magistrates cannot dispose of (Section 322 Cr.P.C) By: Shri Tajinder Singh Ajmani, OSD, MPSJA

Note: The time table is subject to change as per exigencies

DIRECTOR